

GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3268**  
ANSWERED ON 28.03.2025

**ACCIDENTS IN ELECTRIC VEHICLES**

**3268. SHRI G.C. CHANDRASHEKHAR:**

Will the Minister of HEAVY INDUSTRIES be pleased to state:

- (a) whether it is a fact that there are many accidents involving electric vehicles in the country;
- (b) if so, the details thereof during the last three years, year-wise, State-wise, including the number of casualties reported in such accidents especially in Karnataka;
- (c) whether Government has got any testing facilities for the electric vehicles to check the status of components, if so, the details thereof and if not, the reasons therefor; and
- (d) whether Government has identified the products and their companies, that led to accidents and action taken against such companies?

**ANSWER**  
**THE MINISTER OF STATE FOR HEAVY INDUSTRIES**  
**(SHRI BHUPATHIRAJU SRINIVASA VARMA)**

**(a) & (b):** As per information received from Ministry of Road Transport and Highways (MoRTH), the Government publishes annual report “Road Accidents in India”, based on data received from States/UTs. It has been informed that specific information/data regarding road accident in which Electric Vehicles (EVs) are involved is not being collected by MoRTH. However, MoRTH has an electronic web portal i.e. eDAR, a central repository for reporting, monitoring and analysis of Road Accident data. It has been rolled out on all the State/UTs. Data on the portal is entered by the State Authorities. As per this portal, total accidents involving electric vehicles in the country is : 19,797. State wise Accident involving the Electric Vehicle (EVs) for last three years is **Annexed**.

It may be noted that the eDAR was implemented in 6 pilot states on Feb'2021 and progressively implemented in other states. The inclusion of Motorized Electric Vehicle(EVs) field in eDAR incorporated on November 14, 2022.

**(c):** The components of electric vehicles are tested by the test agencies notified under Rule 126 of Central Motor Vehicles Rules, 1989, for compliance to standards notified by MoRTH.

**(d):** Instances of electric vehicle batteries catching fire were reported. MoRTH had constituted a Committee of experts to suggest the formulation of safety standards for the battery and its components, as well as BMS and related systems in electric vehicles. Based on the recommendations of the Committee, MoRTH vide S.O. 4567 (E) dated 28/09/2022 has brought amendment to the Automotive Industry Standards (AIS), AIS:156 and AIS:038 (Rev 2). The said Amendments are applicable w.e.f. 1<sup>st</sup> December, 2022 and some clauses of these AIS are effective from 31<sup>st</sup> March, 2023. These amendments enhanced standards and technical requirements for EV batteries and its components.

Further, MoRTH has issued a notification, vide G.S.R. 888 (E) dated 19<sup>th</sup> December, 2022, for the requirements of Conformity of Production (COP), in respect of all categories of electric vehicles including Quadricycles, e-rickshaws, two wheelers and four wheelers.

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**Annexure to RAJYA SABHA UNSTARRED QUESTION No. 3268 ANSWERED ON  
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State-wise Accidents details due to Electric Vehicle during the last three years										
S. No	Name of the State/UTs	2022			2023			2024		
		Accidents	Deaths	Injured	Accidents	Deaths	Injured	Accidents	Deaths	Injured
1	Andaman & Nicobar	2	1	1	1	0	0	2	0	3
2	Andhra Pradesh	137	76	165	243	100	300	171	56	186
3	Arunachal Pradesh	0	0	0	0	0	0	0	0	0
4	Assam	116	28	200	366	74	665	683	117	1172
5	Bihar	143	115	187	252	175	248	352	230	350
6	Chandigarh	57	0	42	28	5	38	14	6	14
7	Chhattisgarh	69	25	85	146	47	149	173	33	197
8	Dadra & Nagar Haveli And Daman & Diu	144	21	207	261	43	314	306	54	375
9	Delhi	1	0	0	2	1	1	0	0	0
10	Goa	28	2	20	39	2	30	70	7	57
11	Gujarat	125	24	159	208	62	234	211	76	188
12	Haryana	141	56	172	183	62	222	218	79	242
13	Himachal Pradesh	1	0	0	5	3	9	10	4	10
14	Jammu & Kashmir	17	5	25	69	10	105	132	15	208
15	Jharkhand	12	7	29	42	27	56	45	27	40
16	Karnataka	182	65	251	311	58	384	507	99	556
17	Kerala	152	13	198	585	29	723	1083	45	1282
18	Ladakh	0	0	0	0	0	0	2	2	0
19	Lakshadweep	0	0	0	0	0	0	0	0	0
20	Madhya Pradesh	1067	250	1365	670	140	872	663	89	868
21	Maharashtra	245	113	297	331	118	448	426	154	556
22	Manipur	4	2	8	1	0	1	4	3	2
23	Meghalaya	0	0	0	0	0	0	1	0	5
24	Mizoram	0	0	0	0	0	0	0	0	0
25	Nagaland	0	0	0	0	0	0	0	0	0
26	Odisha	46	18	69	73	27	86	114	36	137
27	Puducherry	2	0	5	7	1	9	14	4	12
28	Punjab	21	15	13	6	5	2	24	20	19
29	Rajasthan	486	220	656	326	152	416	375	144	350
30	Sikkim	0	0	0	0	0	0	0	0	0
31	Tamil Nadu	154	23	208	269	50	317	381	72	463
32	Telangana	92	35	95	111	40	122	136	29	161
33	Tripura	15	4	20	18	10	30	24	8	31
34	Uttarakhand	884	392	1251	933	386	1140	1040	369	1224
35	Uttar Pradesh	15	5	16	17	11	19	54	36	72
36	West Bengal	5	3	8	301	110	475	340	133	538
<b>TOTAL</b>		<b>4,363</b>	<b>1,518</b>	<b>5,752</b>	<b>5,804</b>	<b>1,748</b>	<b>7,415</b>	<b>7,575</b>	<b>1,947</b>	<b>9,318</b>

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